

*Annexure*

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors <b>N/a</b>								1	
2	Unsecured financial creditors belonging to any class of creditors <b>N/a</b>								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	134139873	3	134139873	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1831857	1	1831857	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	2	1172194	2	888410	0	283784	0	6	
7	Operational creditors (Government Dues)	1	11660449	1	22,27,198	0	9433251	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	41939853	6	41939853	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
<b>Total</b>		12	178195366.67	12	178799452.67	0	9717035	0		





**Annexure-3**

**Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd. ; Date of commencement of CIRP: 11/12/2018; List of creditors as on: 24/01/2019**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Reliance Commercial Finance Limited, 260-261- Dev house, Tribhuvan Complex, New Friends Colony, New Delhi-110065, Paras Gupta, Deputy Manager_Collections Legal Mobile No.08882602722	27/12/18	42,187,569.00	42,187,569.00	FC	42,187,569.00	N/a	NO	31.03	0	0	0	0	
2	M/s Dewan Housing Finance Corporation Limited Having it's	23/01/2019	63,749,111.00	63,749,111.00	FC	63,749,111.00	N/a	NO	46.88	0	0	0	0	

	registered office at: 2nd Floor, Warden House, sir P.M. Road, Fort, Mumbai-400023													
3	HDFC BANK, Saini Department For Special Operations 2nd Floor, Indian Express Building, ITO, New Delhi-110002, 9310998589	24/01/2019	28,203,193	28,203,193	FC	28,203,193	N/a	NO	20.74	0	0	0	0	
	TOTAL		134139873	134139873		134139873		NO	98.65	0		0	0	

**Annexure-4**

**Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd. ; Date of commencement of CIRP: 11/12/2018; List of creditors as**

**on: 08/01/2019**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting share in CoC
1	M/s Neo Growth Credit Pvt. Ltd , Having it's registered office at: 503, Tower 2B, One India Bulls Centre, 841, S.B.Marg, Mumbai - 400013. Authorised Representative Devendra Kejariwal, Advocate  Ashish Aggarwal & Associates A 47, First Floor, Kailash	08/01/2019	1,831,857.00	1,831,857.00	UFC	N/a	No	1.35	0	0	0	0	

	Colony, New Delhi - 110048. Mob: +91 81305 27868												
	TOTAL		1,831,857.0 0	1,831,857.0 0			1.35	0		0	0	0	





**Annexure-6**

**Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd. ; Date of commencement of CIRP: 11/12/2018; List of creditors as on: 15/09/2021**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	EPF DEPT.	N/a	15/09/2021	607062	607062	Employee s dues	No	N/A	0	0	0	0	
2	ESI DEPT.	N/a	04/03/2021	564592	280808	Employee s dues	No	N/A	0	0	0	283784	
	<b>TOTAL</b>			1171654	887870				0		0	283784	



**Annexure-8**

**Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd. ; Date of commencement of CIRP: 11/12/2018; List of creditors as on:09/03/2019**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s R J Packwells Private Limited Mr. Vinay Goel, Director, Having it's registered office at: C-447, Main 100 Feet Road, Chhajupur, Near Durga Puri Chowk, Shahdara, New Delhi-110032	09/01/2019	21402990	21402990	OC	N/a	N/a	No	N/A	0	0	0	0	
2	M/s S.R.K. Papers Pvt. Ltd. Having it's registered office at: 1/6438, East Rotas Nagar, Gali no. 5, Shahdara, New Delhi-110032	09/01/2019	11173204	11173204	OC	N/a	N/a	No	N/A	0	0	0	0	
3	M/s Sri Radha Vallabh Enterprise	09/01/2019	4740520	4740520	OC	N/a	n/A	No	N/A	0	0	0	0	



